

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Competition Appeal (AT) No. 13 of 2019

IN THE MATTER OF:

Shri Rathi Steel (Dakshin) Ltd. ...Appellant

Versus

Competition Commission of India & Anr. ...Respondents

Present

**For Appellant: Mr. R.K. Rajwanshi, Mr. Amit Kumar Sharma
and Mr. Anand Shankar Jha, Advocates.**

**For Respondent: Mr Om Prakash Shukla, Mr. Pranjal Prateek, Mr. Ebaad
Nawaz Khan and Ms. Pragya Srivastava Advocates for R-2**

With

Competition Appeal (AT) No. 14 of 2019

IN THE MATTER OF:

Rathi Special Steels Ltd. ...Appellant

Versus

Competition Commission of India & Anr. ...Respondents

Present

**For Appellant: Mr. R.K. Rajwanshi, Mr. Amit Kumar Sharma
and Mr. Anand Shankar Jha, Advocates.**

**For Respondent: Mr Om Prakash Shukla, Mr. Pranjal Prateek, Mr. Ebaad
Nawaz Khan and Ms. Pragya Srivastava Advocates for R-2**

With

Competition Appeal (AT) No. 15 of 2019

IN THE MATTER OF:

Rathi Bars Ltd.

...Appellant

Versus

Competition Commission of India & Anr.

...Respondents

Present

**For Appellant: Mr. R.K. Rajwanshi, Mr. Amit Kumar Sharma
and Mr. Anand Shankar Jha, Advocates.**

**For Respondent: Mr Om Prakash Shukla, Mr. Pranjal Prateek, Mr. Ebaad
Nawaz Khan and Ms. Pragya Srivastava Advocates for R-2**

ORDER

19.09.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 20th November, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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